

Government of Jammu and Kashmir
School Education Department
Civil Secretariat, Jammu/Srinagar

NOTIFICATION
Srinagar, the 9th November, 2020

S.O 240.- In exercise of the powers conferred by section 20A of the Jammu and Kashmir School Education Act, 2002, the Government of Union Territory of Jammu and Kashmir appoint Hon'ble Mr. Justice (Retired) Muzaffar Hussain Attar as Chairman of Committee for Fixation and Regulation of Fee of Private Schools for a period of two years.

The appointment of Chairman shall take effect from the date he assumes the charge of the post in the Committee.

The terms and conditions of the Chairman shall be governed by Government Order No. 369-Edu of 2015 dated 28.07.2015.

By order of the Hon'ble Lieutenant Governor.

Sd/-

(B.K Singh)IFS

Administrative Secretary to Government
School Education Department

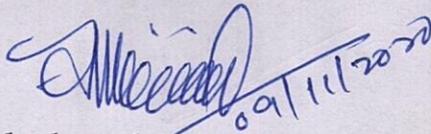
No: Edu/L/JK/231/2012

Dated: 09 11.2020

Copy to Hon'ble Mr. Justice (Retd.) Muzaffar Hussain Attar.

Copy also to the:-

1. Ld. Advocate General, UT of J&K.
2. Financial Commissioner to the Government Finance Department.
3. Principal Secretary to Hon'ble Lt. Governor .
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Commissioner /Secretary to Government General Administrative Department.
6. Secretary to Government, Department of Law, Justice and PA
7. Registrar General J&K High Court Srinagar
8. Chairman, J&K Board of School Education Srinagar.
9. OSD to Advisor (S) for information of the Advisor (S) to Hon'ble Lt. Governor.
10. Private Secretary to Administrative Secretary to Government School Education Department.
11. Administrative Officer, FFC, Srinagar.
12. Incharge Website/ Government Order file (W.2.S.C).


(Javid Ahmad Shagoo)

Additional Secretary to Government(L)
School Education Department